

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21606/2026 BLAPL/7583/2026	KAILASH NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /85 /2025 A.D.J.,BALLIGUDA(Kandhamal) ST/0000019/2026
2	D-BLAPL/21831/2026 BLAPL/7584/2026	SARAT KAUDI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HEMGIR /501 /2024 A.D.J.,SUNDARGARH(Sundargarh) ST/0000020/2025
3	D-BLAPL/21951/2026 BLAPL/7585/2026	RAHUL GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /238 /2026 J.M.F.C.,POLSARA(Ganjam) GR/0000236/2026
4	D-BLAPL/21963/2026 BLAPL/7586/2026	KANHA @ KANHU CHARAN BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /233 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000970/2026
5	D-BLAPL/22015/2026 BLAPL/7587/2026	NIRANJAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /5 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000035/2026
6	D-BLAPL/22019/2026 BLAPL/7588/2026	LUPTA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTOAGARH /101 /2025 SPECIAL JUDGE (POCSO), PHULBANI(Kandhamal) Spl/0000043/2025
7	D-BLAPL/22046/2026 BLAPL/7589/2026	KIRAN KUMAR BASOD VS STATE OF ODISHA	SK. ZAFARULLA VS	RENGALI /128 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000022/2025
8	D-BLAPL/21751/2026 BLAPL/7590/2026	TRIPATI DUHUDI VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	KHALLIKOTE /537 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALILPUR GR/0001379/2026
9	D-BLAPL/21637/2026 BLAPL/7591/2026	ARUNA KUMAR NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KAMAKHYANAGAR /382 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR GR/0000680/2026
10	D-BLAPL/22094/2026 BLAPL/7592/2026	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /12 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000037/2026
11	D-BLAPL/19360/2026 BLAPL/7593/2026	SRIDHAR NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /208 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000007/2026

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12	D-BLAPL/20073/2026 BLAPL/7594/2026	KUNA PRADHAN VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	PARJANG /129 /2026 J.M.F.C.,PARJANG(Dhenkanal) GR/0000158/2026
13	D-BLAPL/20248/2026 BLAPL/7595/2026	SIBA @ SHIBA PRASAD JENA VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000239/2026
14	D-BLAPL/20756/2026 BLAPL/7596/2026	BASANTI BAG VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000044/2024
15	D-BLAPL/20995/2026 BLAPL/7597/2026	DILLIP SAH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SPL.TASK FORCE /13 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001099/2025
16	D-BLAPL/21075/2026 BLAPL/7598/2026	SHIWA KHA KHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SECTOR-15 /74 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000096/2026
17	D-CMP/30564/2026 CMP/1212/2026	ASWINI KUMAR PRADHAN VS JAMINI KANTA SWAIN	ASHOK KUMAR MOHAPATRA VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CS/0000030/2022
18	D-CMP/32799/2026 CMP/1213/2026	RCO BROTHERS,CUTTACK VS NARBADI DEVI MODI	AJIT CHANDRA MOHAPATRA VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) EC/0000005/2013
19	D-CMP/33514/2026 CMP/1214/2026	RAHIM KHAN VS SAUTI KHAN	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jagatsinghpur) EC/0000005/2019
20	D-CONTC/24056/2026 CONTC/4351/2026	PARBATI MOHARANA VS SANJAY KUMAR SINGH, COMM CUM SEC., KHURDA	ADV. VS	// 0 //
21	D-CONTC/24059/2026 CONTC/4352/2026	BRAJA KISHORE MOHARANA VS SANJAY KUMAR SINGH, COMM CUM SEC., KHURDA	ADV. VS	// 0 //
22	D-CONTC/27621/2026 CONTC/4353/2026	KAILASH CHANDRA DORA VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //
23	D-CONTC/27965/2026	SASMITA PARIDA	ADV.	//

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	CONTC/4354/2026	VS JOGESH BAHADUR KHURANIA, IPS	VS	0 //
24	D-CONTC/27982/2026 CONTC/4355/2026	M.C. OF PANCHAYAT HIGH SCHOOL,KANAKBIRA VS DR. N. THIRUMALA NAIK, IAS	AMIT KUMAR SAA VS	// 0 //
25	D-CONTC/28482/2026 CONTC/4356/2026	LOKNATH DEHURI VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT	SANDHYARANI PANI VS	// 0 //
26	D-CONTC/28484/2026 CONTC/4357/2026	BIJAYALAXMI DAS VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
27	D-CONTC/28485/2026 CONTC/4358/2026	MANJUSHREE DWIBEDY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
28	D-CONTC/28487/2026 CONTC/4359/2026	CHHOTRAY SOREN VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
29	D-CONTC/29034/2026 CONTC/4360/2026	DEBASHIS BHOL VS LAXMAN KUMAR MALICK, IAS	SHASHANKA SHEKHAR PATRA VS	// 0 //
30	D-CONTC/29113/2026 CONTC/4361/2026	NIROD KUMAR BARIK VS KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK	PRABIN DAS VS	// 0 //
31	D-CONTC/30060/2026 CONTC/4362/2026	AJAYA KUMAR SAHOO VS ASWATHI S,SECY., TO GOVT., HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	DEEPTI RANJAN JENA VS	// 0 //
32	D-CONTC/30295/2026 CONTC/4363/2026	KULAMANI SAHOO VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 //
33	D-CONTC/30298/2026 CONTC/4364/2026	RABI NARAYAN SAHOO VS SHUBHA SARMA, I.A.S.	ADV. VS	// 0 //
34	D-CONTC/31035/2026 CONTC/4365/2026	DR.SHILALIPI PRADHAN VS	ADV. VS	// 0

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35	D-CONTC/33956/2026 CONTC/4366/2026	ASWATHY S., I.A.S. REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND WELFARE DEPT., BHUBANESWAR	ADV. VS	// // 0
36	D-CONTC/34005/2026 CONTC/4367/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, JAGATSINGHPUR	ADV. VS	// 0 //
37	D-CONTC/33957/2026 CONTC/4368/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	ADV. VS	// 0 //
38	D-CONTC/33988/2026 CONTC/4369/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO, BALASORE	ADV. VS	// 0 //
39	D-CONTC/34035/2026 CONTC/4370/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
40	D-CONTC/33958/2026 CONTC/4371/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
41	D-CONTC/34006/2026 CONTC/4372/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, INDIAN MEDICINE AND HOMEOPATHY, BHUBANESWAR	ADV. VS	// 0 //
42	D-CONTC/33989/2026 CONTC/4373/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
43	D-CONTC/34039/2026 CONTC/4374/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
44	D-CONTC/33961/2026 CONTC/4375/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTORATE OF STATE INSTITUTE OF HEALTH AND FAMILY WELFARE, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
45	D-CONTC/33972/2026 CONTC/4376/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //

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46	D-CONTC/33993/2026 CONTC/4377/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO, PURI	ADV. VS	// 0 //
47	D-CONTC/34040/2026 CONTC/4378/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
48	D-CONTC/33991/2026 CONTC/4379/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
49	D-CONTC/34009/2026 CONTC/4380/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
50	D-CONTC/33995/2026 CONTC/4381/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CITY HEALTH OFFICER , BHUBANESWAR ,MUNICIPAL CORPORATION ,KHURDA	ADV. VS	// 0 //
51	D-CONTC/33963/2026 CONTC/4382/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
52	D-CONTC/34030/2026 CONTC/4383/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
53	D-CONTC/34041/2026 CONTC/4384/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
54	D-CONTC/32682/2026 CONTC/4385/2026	ARATI BEHERA VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
55	D-CONTC/33990/2026 CONTC/4386/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
56	D-CONTC/33966/2026 CONTC/4387/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
57	D-CONTC/34042/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//

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	CONTC/4388/2026	VS DIRECTOR OF HEALTH SERVICES, BHUBANESWAR	VS	0 //
58	D-CONTC/34014/2026 CONTC/4389/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, KHURDA	ADV. VS	// 0 //
59	D-CONTC/33973/2026 CONTC/4390/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	ADV. VS	// 0 //
60	D-CONTC/33992/2026 CONTC/4391/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
61	D-CONTC/34043/2026 CONTC/4392/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
62	D-CONTC/33987/2026 CONTC/4393/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO, GAJAPATI	ADV. VS	// 0 //
63	D-CONTC/33974/2026 CONTC/4394/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
64	D-CONTC/33994/2026 CONTC/4395/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, GANJAM	ADV. VS	// 0 //
65	D-CONTC/34034/2026 CONTC/4396/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
66	D-CONTC/34016/2026 CONTC/4397/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
67	D-CONTC/34045/2026 CONTC/4398/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
68	D-CONTC/33977/2026 CONTC/4399/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0

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69	D-CONTC/34027/2026 CONTC/4400/2026	PRINCIPAL SECRETARY, HEALTH AND WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO,ANGUL	ADV. VS	// // 0 //
70	D-CONTC/33998/2026 CONTC/4401/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY ,HEALTH AND FAMILY WELFARE DEPARTMENT , BBSR, KHURDA	ADV. VS	// 0 //
71	D-CONTC/34047/2026 CONTC/4402/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
72	D-CONTC/34017/2026 CONTC/4403/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	ADV. VS	// 0 //
73	D-CONTC/33996/2026 CONTC/4404/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
74	D-CONTC/33967/2026 CONTC/4405/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
75	D-CONTC/34057/2026 CONTC/4406/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
76	D-CONTC/33978/2026 CONTC/4407/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
77	D-CONTC/33986/2026 CONTC/4408/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
78	D-CONTC/34049/2026 CONTC/4409/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR OF HEALTH SERVICES, HEADS OF DEPARTMENT BUIDING, BHUBANESWAR	ADV. VS	// 0 //
79	D-CONTC/34033/2026 CONTC/4410/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //

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80	D-CONTC/34019/2026 CONTC/4411/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	ADV. VS	// 0 //
81	D-CONTC/33997/2026 CONTC/4412/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
82	D-CONTC/33969/2026 CONTC/4413/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	ADV. VS	// 0 //
83	D-CONTC/33980/2026 CONTC/4414/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	ADV. VS	// 0 //
84	D-CONTC/33981/2026 CONTC/4415/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/33985/2026 CONTC/4416/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPARTMENT,BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/34025/2026 CONTC/4417/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT, BHUBANESWAR	ADV. VS	// 0 //
87	D-CONTC/33999/2026 CONTC/4418/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY ,HEALTH AND FAMILY WELFARE DEPARTMENT , BBSR, KHURDA	ADV. VS	// 0 //
88	D-CONTC/34026/2026 CONTC/4419/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
89	D-CONTC/33982/2026 CONTC/4420/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	ADV. VS	// 0 //
90	D-CONTC/34029/2026 CONTC/4421/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
91	D-CONTC/33970/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//

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	CONTC/4422/2026	VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	VS	0 //
92	D-CONTC/34000/2026 CONTC/4423/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO, JAGATSINGHPUR	ADV. VS	// 0 //
93	D-CONTC/33983/2026 CONTC/4424/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO, JAJPUR	ADV. VS	// 0 //
94	D-CONTC/34028/2026 CONTC/4425/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CDMO, BHADRAK	ADV. VS	// 0 //
95	D-CONTC/34056/2026 CONTC/4426/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
96	D-CONTC/33971/2026 CONTC/4427/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
97	D-CONTC/34003/2026 CONTC/4428/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, CAPITAL HOSPITAL, BHUBANESWAR	ADV. VS	// 0 //
98	D-CONTC/33984/2026 CONTC/4429/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
99	D-CONTC/34055/2026 CONTC/4430/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
100	D-CONTC/34001/2026 CONTC/4431/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/34031/2026 CONTC/4432/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
102	D-CONTC/34004/2026 CONTC/4433/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/34024/2026 CONTC/4434/2026	COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
104	D-CONTC/34023/2026 CONTC/4435/2026	COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
105	D-CONTC/34054/2026 CONTC/4436/2026	DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR, KHURDA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
106	D-CONTC/34032/2026 CONTC/4437/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
107	D-CONTC/34002/2026 CONTC/4438/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR, KHURDA REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
108	D-CONTC/34022/2026 CONTC/4439/2026	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR, KHURDA REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
109	D-CONTC/34036/2026 CONTC/4440/2026	DIRECTOR, FAMILY WELFARE, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
110	D-CONTC/33979/2026 CONTC/4441/2026	DIRECTOR OF HEALTH SERVICES, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
111	D-CONTC/34037/2026 CONTC/4442/2026	CDMO, PURI REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // 0
112	D-CONTC/34021/2026 CONTC/4443/2026	CDMO, GANJAM REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
113	D-CONTC/34007/2026 CONTC/4444/2026	DIRECTOR, FAMILY WELFARE, ODISHA, HEADS OF DEPARTMENT BUILDING, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS	ADV. VS	// // 0
		CDMO, NUAPADA		//

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114	D-CONTC/34020/2026 CONTC/4445/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
115	D-CONTC/33976/2026 CONTC/4446/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
116	D-CONTC/34008/2026 CONTC/4447/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
117	D-CONTC/34018/2026 CONTC/4448/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL, SCB MEDICAL COLLEGE, CUTTACK	ADV. VS	// 0 //
118	D-CONTC/33975/2026 CONTC/4449/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT ,CUTTACK VS DIRECTOR OF HEALTH SERVICES, ODISHA	ADV. VS	// 0 //
119	D-CONTC/34010/2026 CONTC/4450/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER-CUM-SECRETARY,HEALTH AND FAMILY WELFARE DEPARTMENT,BHUBANESWAR,KHURDA	ADV. VS	// 0 //
120	D-CONTC/34015/2026 CONTC/4451/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO, KORAPUT	ADV. VS	// 0 //
121	D-CONTC/34011/2026 CONTC/4452/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
122	D-CONTC/33968/2026 CONTC/4453/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
123	D-CONTC/34013/2026 CONTC/4454/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
124	D-CONTC/34012/2026 CONTC/4455/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS DIRECTOR, FAMILY WELFARE, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
125	D-CONTC/34053/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//

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	CONTC/4456/2026	VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	VS	0 //
126	D-CONTC/33965/2026 CONTC/4457/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
127	D-CONTC/34052/2026 CONTC/4458/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
128	D-CONTC/34038/2026 CONTC/4459/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
129	D-CONTC/34051/2026 CONTC/4460/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
130	D-CONTC/34050/2026 CONTC/4461/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS CDMO, KANDHAMAL	ADV. VS	// 0 //
131	D-CONTC/34044/2026 CONTC/4462/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
132	D-CONTC/34048/2026 CONTC/4463/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
133	D-CONTC/34046/2026 CONTC/4464/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
134	D-CONTC/34058/2026 CONTC/4465/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HEALTH AND FAMILY WELFARE DEPT., BHUBANESWAR	ADV. VS	// 0 //
135	D-CONTC/32699/2026 CONTC/4466/2026	SABITRI PARIDA VS PRASANTA KUMAR PUHAN, ADDL. TAHASILDAR VYASANAGAR CUM TAHASILDAR INCHARGE, JAJPUR	LAKSHMAN MISHRA VS	// 0 //
136	D-CONTC/33378/2026 CONTC/4467/2026	RAJAN KUMAR SAHOO VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/32035/2026 CONTC/4468/2026	ARAVIND AGRAWAL, IAS SOUMYA RANJAN NAYAK VS	SAROJA KANTA SAMAL VS	// // 0
138	D-CONTC/24831/2026 CONTC/4469/2026	ASWATHY S, COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT. RAMA CHANDRA HATI VS	ADV. VS	// // 0
139	D-CONTC/30416/2026 CONTC/4470/2026	ER. BIBHUTI BHUSAN DASH ENGINEER-IN-CHIEF(WR)ODISHA NIMAI CHARAN SAHU VS	ADV. VS	// // 0
140	D-CONTC/30464/2026 CONTC/4471/2026	REHAN KHATRI, I.A.S ANNAPURNA MOHAPATRA VS	ADV. VS	// // 0
141	D-CONTC/27524/2026 CONTC/4472/2026	DR.ARABINDA KUMAR PADHEE, IAS KAILASH CHANDRA DAS VS	ADV VS	// // 0
142	D-CONTC/30291/2026 CONTC/4473/2026	RANJAN KUMAR PADHI , SECRETARY , BHUBANESWAR DEVELOPMENT AUTHORITY , KHURDA PRAHALLAD GOUDA VS	ADV. VS	// // 0
143	D-CONTC/30473/2026 CONTC/4474/2026	SHUBHA SARMA,IAS ANANGA KUMAR JAGADEV VS	ADV. VS	// // 0
144	D-CONTC/30376/2026 CONTC/4475/2026	DR.ARABINDA KUMAR PADHEE, IAS SWARNAPRAVA MOHAPATRA VS	ADV. VS	// // 0
145	D-CONTC/31092/2026 CONTC/4476/2026	DR. MAHENDRA KUMAR SAHU , CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER , BOUDH ASHOK KUMAR PATRA VS	ADV VS	// // 0
146	D-CONTC/31123/2026 CONTC/4477/2026	DR. SWATI MISHRA,OAS SANJAY KUMAR SAMAL VS	ADV VS	// // 0
147	D-CONTC/31129/2026 CONTC/4478/2026	DR.N.THIRUMALA NAIK,IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. BISHNUPRIYA SETHI VS	ADV VS	// // 0
		DR. SUJATA MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,PURI		//

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148	D-CONTC/29192/2026 CONTC/4479/2026	SUBASH CHANDRA PARIDA VS ANANYA DAS,STATE PROJECT DIRECTOR, OSEPA, KHURDA	ADV. VS	// () //
149	D-CRLA/12537/2026 CRLA/654/2026	SAROJ BARIHA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	PAIKMAL /36 /2022 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000006/2022
150	D-CRLA/16623/2026 CRLA/655/2026	RINKU SAIKH @ SHEIKH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KUCHINDA /257 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000048/2023
151	D-CRLA/20928/2026 CRLA/656/2026	DADU @ BISWANATH PANI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHAULIAGANJA /176 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000054/2025
152	D-CRLA/21171/2026 CRLA/657/2026	ARUN KUMAR JALAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 S.J.M.,BALASORE(Baleshwar) ICC/0000016/2004
153	D-CRLA/21621/2026 CRLA/658/2026	ASHISH KUMAR MANDAL @ ASHIS KUMAR MANDAL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /113 /2026 DISTRICT & SESSIONS JUDGE,KEONJH Spl/0000025/2026
154	D-CRLA/21052/2026 CRLA/659/2026	DILLIPA@UPENDRA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /229 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000061/2025
155	D-CRLMC/19788/2026 CRLMC/2401/2026	LAXMAN@MITU SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	KISHORENAGAR (ANUGUL) /44 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000004/2025
156	D-CRLMC/19969/2026 CRLMC/2402/2026	PINTU PRUSTY VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	KUAKHIA /454 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002765/2023
157	D-CRLMC/20658/2026 CRLMC/2403/2026	RAMKRUSHNA MUDULI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	SATYABADI /195 /2017 S.D.J.M.,PURI(Puri) GR/0001741/2017
158	D-CRLMC/21199/2026 CRLMC/2404/2026	SITAKANTA MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	JODA /336 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000957/2022
159	D-CRLMC/21463/2026	GOKUL CHANDRA RAY	RAJAT KUMAR PANDA	BIRMITRAPUR /185 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2405/2026	VS STATE OF ODISHA	VS	J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000280/2026
160	D-CRLMC/14672/2026 CRLMC/2406/2026	NABIN NAYAK @ NILU NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /121 /2022 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000084/2023
161	D-CRLMC/13529/2026 CRLMC/2407/2026	SALMAN MURMU VS STATE OF ODISHA	BISWAJIT NAYAK VS	CHANDUA /78 /2023 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000620/2023
162	D-CRLMP/19741/2026 CRLMP/956/2026	JAGANNATH GHADAI VS DIRECTOR GENERAL OF POLICE, CUTTACK	SATYABRATA SENAPATI VS	/ /0 ()
163	D-CRLMP/20466/2026 CRLMP/957/2026	T. ROBIN KUMAR PATRO VS STATE OF ODISHA	LALITENDU MISHRA VS	Maitri Vihar PS /7 /2024 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0005066/2023
164	D-CRLMP/19952/2026 CRLMP/958/2026	GALIF@GALIB HASMI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHARMASALA /270 /2026 ()
165	D-CRLMP/22077/2026 CRLMP/959/2026	BISWARANJAN SAHU VS STATE OF ODISHA	PADMANAVA JENA VS	/ /0 ()
166	D-CRLMP/20404/2026 CRLMP/960/2026	INFORMANT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// ()
167	D-CRLMP/20378/2026 CRLMP/961/2026	NARAYAN BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /73 /2026 ()
168	D-CRLMP/16576/2026 CRLMP/962/2026	BHAGYASHREE SAMAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// / /0 ()
169	D-FAO/33307/2026 FAO/873/2026	BASANTA KUMAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA
170	D-FAO/33208/2026 FAO/874/2026	THE MANAGER(LEGAL) SBI GENERAL INSURANCE CO.LTD., ROURKELA VS	SOMNATH ROY VS	Gia/0000160/2018 // ADM COMNR.FOR WORKMEN COMPEN

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-FAO/32870/2026 FAO/875/2026	VISWANATH DAS SARADA PRASANNA SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	EC/0000028/2023 // STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000971/2016
172	D-JCRLA/22319/2026 JCRLA/206/2026	MAKU@SUDHANSHU@SUDHANSHU BHUSAN SAMAL VS STATE OF ODISHA	ADV. VS	PATKURA /429 /2022 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000090/2022
173	D-JCRLA/22459/2026 JCRLA/207/2026	SADHU AMAR DAS VS STATE OF ODISHA	ADV. VS	NANDANKANAN /382 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000630/2025
174	D-JCRLA/22455/2026 JCRLA/208/2026	BINOD MUNDA VS STATE OF ODISHA	ADV. VS	GOVINDPUR /120 /2022 A.D.J.,KUCHINDA(Sambalpur) ST/0000051/2022
175	D-JCRLA/22458/2026 JCRLA/209/2026	B.MOHAN RAO PATRA@B.MOHAN RAO VS STATE OF ODISHA	ADV. VS	JARADA /360 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000198/2025
176	D-JCRLA/22450/2026 JCRLA/210/2026	PURNA CHANDRA LUHURA VS STATE OF ODISHA	ADV. VS	MAHULPALI /136 /2024 A.D.J.,KUCHINDA(Sambalpur) ST/0000044/2024
177	D-MACA/11687/2026 MACA/703/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.,KHURDA VS SHANKAR MAJHI	PRASANTA KUMAR MAHALI VS	// II MACT,CUTTACK(Cuttack) MIS.CASE/0000739/2018
178	D-MACA/18014/2026 MACA/704/2026	GOPAL CHANDRA NATH VS MONALISHA PANDA	DIPTI MOHAPATRA VS	// III MACT,JAJPUR(Jajapur) Mac/0000064/2022
179	D-MACA/32595/2026 MACA/705/2026	PRADEEPTA KUMAR BEHERA VS MAHENDRA KUMAR PATRA	SANKET MOHAPATRA VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000976/2012
180	D-MACA/28725/2026 MACA/706/2026	RANJULATA JENA VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000072/2023
181	D-MATA/31647/2026 MATA/247/2026	SUNANDA PATRO VS D.PRASANT KUMAR	ASHOK DAS VS	// JUDGE FAMILY COURT,GANJAM(Ganja) CP/0000363/2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MSA/30699/2026 MSA/39/2026	SATYABADI CONSTRUCTION PVT. LTD., BHUBANESWAR VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	AMIT PRASAD BOSE VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000065/2023
183	D-RSA/19559/2026 RSA/370/2026	RANJAN CHANDRA KAR VS KESAB CHANDRA KAR	NIRANJAN LENKA VS	// A.D.J.,KENDRAPARA(Kendrapara) RFA/0000009/2022
184	D-TRP(C)/33454/2026 TRP(C)/225/2026	BEAUTY TRIPATHY VS CHITTARANJAN PANDA	MANOJ KUMAR PANDA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000047/2026
185	D-TRP(C)/33492/2026 TRP(C)/226/2026	SAKTI SUPRAYUKTI VS PRIYABRATA RAJGURU	SATYA RANJAN PATI VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000158/2026
186	D-WA/32535/2026 WA/1005/2026	STATE OF ODISHA VS GOLAK BIHARI PANDA	SASWAT DAS,A.G.A VS	// 0 //
187	D-WA/32536/2026 WA/1006/2026	STATE OF ODISHA VS RAJIB KUMAR SAHOO	AISHWARYA DASH,A.S.C VS	// 0 //
188	D-WP(C)/32946/2026 WP(C)/23326/2026	BHIKARI PARIDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
189	D-WP(C)/13317/2026 WP(C)/23327/2026	SANTIBRATA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
190	D-WP(C)/32805/2026 WP(C)/23328/2026	DIPAK KUMAR PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
191	D-WP(C)/32097/2026 WP(C)/23329/2026	AJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
192	D-WP(C)/32902/2026 WP(C)/23330/2026	RAJU MINZ VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
193	D-WP(C)/21342/2026	MANAGEMENT OF HI TECH MEDICAL COLLEGE AND HOSPITAL,BHUBANESWAR	AMRITA MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/23331/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/32904/2026	DEEPAK KUMAR NAIK	ANAM CHARAN PANDA	//
	WP(C)/23332/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/31026/2026	THE PRINCIPAL GENERAL MANAGER, ESTABLISHMENT BSNL CORPORATE OFFICE PRAYAGRAH	PRAYAGRAH KUMAR SATAPATHY	//
	WP(C)/23333/2026	VS GOURI SHANKAR DAS	VS	0 //
196	D-WP(C)/33158/2026	TRAILOKYANATH SAHOO	SUKANTA KUMAR MISHRA	//
	WP(C)/23334/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/33230/2026	SANDHYARANI DAS CHOUDHURY	KISHORE KUMAR MISHRA	//
	WP(C)/23335/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/32098/2026	SWARNAPRAVA RATH	BHARAT JALLI	//
	WP(C)/23336/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/31825/2026	DEBASIS MOHANTY	NIRANJAN LENKA	//
	WP(C)/23337/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/32040/2026	MADHUBRATA MISHRA	LAXMIKANTA MOHANTY	//
	WP(C)/23338/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/32280/2026	KRUSHNA CHANDRA SWAIN	SUSANTA KUMAR PRADHAN	//
	WP(C)/23339/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/33362/2026	RAMA CHANDRA BIDIKA	BIPIN KUMAR NAYAK	//
	WP(C)/23340/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/31462/2026	SAHID KHAN	SANJAY KUMAR PATRA	//
	WP(C)/23341/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/33472/2026	PADMABATI BARIK	SATYAJIT MOHAPATRA (2)	//
	WP(C)/23342/2026	VS	VS	0

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205	D-WP(C)/33528/2026 WP(C)/23343/2026	STATE OF ODISHA SRI SARASWATI DEVI BIJE, JAGAMARA VS	SOUMYA RANJAN DAS VS	// // 0
206	D-WP(C)/32659/2026 WP(C)/23344/2026	STATE OF ODISHA RAMA MUNDA VS	SUMIT KUMAR MOHANTY VS	// // 0
207	D-WP(C)/32042/2026 WP(C)/23345/2026	STATE OF ODISHA CHHABI NAIK VS	BASUDEV BARIK VS	// // 0
208	D-WP(C)/33707/2026 WP(C)/23346/2026	STATE OF ODISHA KHAGESWAR SWAIN VS	SITANSU MOHAN SINGH VS	// // 0
209	D-WP(C)/33482/2026 WP(C)/23347/2026	STATE OF ODISHA ODIGYN IVF CENTRE PRIVATE LTD., BHUBANESWAR VS	ANSHUMAN RAY VS	// // 0
210	D-WP(C)/33162/2026 WP(C)/23348/2026	STATE OF ODISHA BIBHU PRAKASH MUND VS	SUKANTA KUMAR MISHRA VS	// // 0
211	D-WP(C)/33708/2026 WP(C)/23349/2026	STATE OF ODISHA SUBASH CHANDRA SUTAR VS	SITANSU MOHAN SINGH VS	// // 0
212	D-WP(C)/32723/2026 WP(C)/23350/2026	STATE OF ODISHA TANMAYA PANDA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0
213	D-WP(C)/32517/2026 WP(C)/23351/2026	STATE OF ODISHA MANAGING COMMITTEE OF SRI SATHYA SAI HIGH SCHOOL, PHULBANI VS	DURGESH NARAYAN RATH VS	// // 0
214	D-WP(C)/33788/2026 WP(C)/23352/2026	STATE OF ODISHA ASISH KUMAR NAYAK VS	MADAN MOHAN DAS VS	// // 0
215	D-WP(C)/33585/2026 WP(C)/23353/2026	STATE OF ODISHA SMRUTIRANJAN SAHU VS	TARUN PATNAIK VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/33541/2026 WP(C)/23354/2026	PRASANNA KUMAR JENA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
217	D-WP(C)/33709/2026 WP(C)/23355/2026	GORLI VENKATA RAMANA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
218	D-WP(C)/33561/2026 WP(C)/23356/2026	AMARENDRA SAMAL VS OMBUDSPERSON, MGNREGS, KATAKA	DEEPAK KUMAR PANI VS	// 0 //
219	D-WP(C)/32046/2026 WP(C)/23357/2026	PARUL DHAR MOHAPATRA VS THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE	UPASANA BAL VS	// 0 //
220	D-WP(C)/33644/2026 WP(C)/23358/2026	BRAHMANANDA PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
221	D-WP(C)/33593/2026 WP(C)/23359/2026	RAMESH CH. JENA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
222	D-WP(C)/32047/2026 WP(C)/23360/2026	BASANTA KUMAR DHAR VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
223	D-WP(C)/33510/2026 WP(C)/23361/2026	SWAPNA RANI DASH VS COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT ,BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
224	D-WP(C)/32777/2026 WP(C)/23362/2026	RAMA MUNDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
225	D-WP(C)/21572/2026 WP(C)/23363/2026	NAMITA ROUT VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
226	D-WP(C)/32050/2026 WP(C)/23364/2026	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
227	D-WP(C)/21595/2026	DEBARAJ GAHIR	GAGAN BIHARI SINGH	//

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	WP(C)/23365/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/33052/2026 WP(C)/23366/2026	ASHOK KUMAR MISHRA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
229	D-WP(C)/33529/2026 WP(C)/23367/2026	M/S.LARSEN AND TOUBRO LTD, BHUBANESWAR VS STATE OF ODISHA	ANUP NARAYAN MOHANTY VS	// 0 //
230	D-WP(C)/33661/2026 WP(C)/23368/2026	DR. RANJITA SINGH VS KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGIES, KIIT, PATIA, BHUBANESWAR	RAJJEET ROY VS	// 0 //
231	D-WP(C)/33670/2026 WP(C)/23369/2026	SATYABRATA HATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
232	D-WP(C)/32063/2026 WP(C)/23370/2026	DUKHABANDHU SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
233	D-WP(C)/30551/2026 WP(C)/23371/2026	OCL IRON AND STEELS LTD, SUNDARGARH VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
234	D-WP(C)/33077/2026 WP(C)/23372/2026	LIKESH KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
235	D-WP(C)/33080/2026 WP(C)/23373/2026	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
236	D-WP(C)/33471/2026 WP(C)/23374/2026	M/S DASH SUPPLIES, KHORDHA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
237	D-WP(C)/33509/2026 WP(C)/23375/2026	CHAKRADHAR @ CHANDRAMANI SAHOO VS THE REGIONAL PROVIDENT FUND COMMISSIONER	SANJIB MOHANTY VS	// 0 //
238	D-WP(C)/32303/2026 WP(C)/23376/2026	SUBHASISH SAMANTASINGHAR VS	PRONOY MOHANTY VS	// 0

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239	D-WP(C)/30627/2026 WP(C)/23377/2026	STATE OF ODISHA PURNA CHANDRA SETHI VS	SHASHI BHUSAN JENA VS	// // 0
240	D-WP(C)/32112/2026 WP(C)/23378/2026	STATE OF ODISHA SATYAPIR SRICHANDAN VS	SOURAV SUMAN BHUYAN VS	// // 0
241	D-WP(C)/31335/2026 WP(C)/23379/2026	STATE OF ODISHA BIDYUT PRAVA SAHU VS	AJAYA KUMAR TRIPATHY VS	// // 0
242	D-WP(C)/31340/2026 WP(C)/23380/2026	STATE OF ODISHA NIRANJAN MUKHI VS	AJAYA KUMAR TRIPATHY VS	// // 0
243	D-WP(C)/32277/2026 WP(C)/23381/2026	STATE OF ODISHA GAGAN BIHARI GIRI VS	SURYASNATA MOHAPATRA VS	// // 0
244	D-WP(C)/31503/2026 WP(C)/23382/2026	STATE OF ODISHA MITA DEVI VS	MAHITOSH SINHA VS	// // 0
245	D-WP(C)/32449/2026 WP(C)/23383/2026	STATE OF ODISHA JOTISH KUMAR PANDEY VS	JNYANANANDA PANDA VS	// // 0
246	D-WP(C)/32352/2026 WP(C)/23384/2026	THE COLLECTOR CUM D.M., KALAHANDI AJIT KUMAR MOHARANA VS	SOURAV SUMAN BHUYAN VS	// // 0
247	D-WP(C)/33272/2026 WP(C)/23385/2026	STATE OF ODISHA ARUNDHATI DASH VS	LAXMIKANTA MOHANTY VS	// // 0
248	D-WP(C)/32708/2026 WP(C)/23386/2026	STATE OF ODISHA LAXMIPRIYA SETHY VS	ASHOK KUMAR SAHOO VS	// // 0
249	D-WP(C)/33174/2026 WP(C)/23387/2026	STATE OF ODISHA SARAT KUMAR MAHATO VS	SUBHADUTTA ROUTRAY VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/33181/2026 WP(C)/23388/2026	ARJUN PATRA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
251	D-WP(C)/33275/2026 WP(C)/23389/2026	LAXMIKANTA SAHOO VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	SHRADHA DAS VS	// 0 //
252	D-WP(C)/30741/2026 WP(C)/23390/2026	NARAYAN MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
253	D-WP(C)/32087/2026 WP(C)/23391/2026	PRANITA DAS VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
254	D-WP(C)/33376/2026 WP(C)/23392/2026	RAMESH KUMAR PRUSTY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
255	D-WP(C)/31069/2026 WP(C)/23393/2026	SARAT CHANDRA SAMAL VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
256	D-WP(C)/31773/2026 WP(C)/23394/2026	BUNUKU BAG VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
257	D-WP(C)/30800/2026 WP(C)/23395/2026	NIRAKAR JENA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
258	D-WP(C)/33422/2026 WP(C)/23396/2026	SANTOSHINI KUMARI PANIGRAHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
259	D-WP(C)/32261/2026 WP(C)/23397/2026	PRAHALLAD CHARAN NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
260	D-WP(C)/31778/2026 WP(C)/23398/2026	MEGHANAD BAG VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
261	D-WP(C)/31758/2026	NIRANJAN MISHRA	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/23399/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/31779/2026	SAYED WAZAD ALI	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/23400/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/32263/2026	SIRISH KUMAR NAIK	ANUP UDAYA SENAPATI	//
	WP(C)/23401/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/31759/2026	M.C.OF KUMUDABALA U.P. SCHOOL, KHANDAS, JAIPUR	MAHENDRA KUMAR SAHOO	//
	WP(C)/23402/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/32266/2026	PRAVAKAR PATRA	ANUP UDAYA SENAPATI	//
	WP(C)/23403/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/31023/2026	CHAIRMAN-CUM-MANAGING DIRECTOR, BHARAT SANCHAR NIGAM LIMITED, NEW DELHI	WIDYASANTA KUMAR SATAPATHY	//
	WP(C)/23404/2026	VS SOMANATH SAHOO	VS	0 //
267	D-WP(C)/32001/2026	AKSHAYA KUMAR SAMAL	PRASANNA KUMAR ROUTRAY	//
	WP(C)/23405/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/32101/2026	AJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	//
	WP(C)/23406/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/32736/2026	RAMA MUNDA	SUMIT KUMAR MOHANTY	//
	WP(C)/23407/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/32255/2026	PUSPARANI PANDA	ANUP UDAYA SENAPATI	//
	WP(C)/23408/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/31765/2026	CHINTAMANI BISWAL	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/23409/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/28228/2026	VISHAL DASH	SUBHADUTTA ROUTRAY	//
	WP(C)/23410/2026	VS	VS	0

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273	D-WP(C)/32259/2026 WP(C)/23411/2026	STATE OF ODISHA BIHAYAS PATRA VS	ANUP UDAYA SENAPATI VS	// // 0
274	D-WP(C)/31767/2026 WP(C)/23412/2026	STATE OF ODISHA SAYAMBAR BAG VS	KSHIROD KUMAR ROUT VS	// // 0
275	D-WP(C)/32742/2026 WP(C)/23413/2026	STATE OF ODISHA RAMA MUNDA VS	SUMIT KUMAR MOHANTY VS	// // 0
276	D-WP(C)/31505/2026 WP(C)/23414/2026	STATE OF ODISHA PRANAKRUSHNA PARIDA VS	MAHITOSH SINHA VS	// // 0
277	D-WP(C)/33377/2026 WP(C)/23415/2026	STATE OF ODISHA TUSHARKANTA MOHANTY VS	TUKUNA KUMAR MISHRA VS	// // 0
278	D-WP(C)/30165/2026 WP(C)/23416/2026	STATE OF ODISHA ALEKH BEHERA VS	BIJAY KUMAR MISHRA VS	// // 0
279	D-WP(C)/33512/2026 WP(C)/23417/2026	STATE OF ODISHA VINAY KUMAR TIBAREWAL VS	SEKH ZAKIR HUSSAIN VS	// // 0
280	D-WP(C)/30171/2026 WP(C)/23418/2026	STATE OF ODISHA KRUSHNA CHANDRA LENKA VS	SANTOSH KUMAR MAHANTY VS	// // 0
281	D-WP(C)/32914/2026 WP(C)/23419/2026	BRANCH MANAGER, UNION BANK OF INDIA, GANJAM LUKTESWAR PATEL VS	SUBHADUTTA ROUTRAY VS	// // 0
282	D-WP(C)/30182/2026 WP(C)/23420/2026	STATE OF ODISHA M/S.AEROCOM PRIVATE LTD, PURI VS	DEBADATTA MOHANTY VS	// // 0
283	D-WP(C)/32977/2026 WP(C)/23421/2026	THE CHAIRMAN CUM DIRECTOR OF INDUSTRIES, MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK ARUNDHATI VIHAR RESIDENTS WELFARE TRUST(AVRWT) BHUBANESWAR VS	NIRANJAN LENKA VS	// // 0
		GRIEVANCE REDRESSAL FORUM, KHURDA		//

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284	D-WP(C)/31996/2026 WP(C)/23422/2026	AJIT KUMAR SAHU VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS VS	// 0 //
285	D-WP(C)/32773/2026 WP(C)/23423/2026	RAMA MUNDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS VS	// 0 //
286	D-WP(C)/31772/2026 WP(C)/23424/2026	RAMANAND DALAPATI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS VS	// 0 //
287	D-WP(C)/32768/2026 WP(C)/23425/2026	MANAGING COMMITTEE OF RASIK CHANDRA UPPER PRIMARY (M.E) SCHOOL, BAISAPUR VS STATE OF ODISHA	ASOK KUMAR JENA VS VS	// 0 //
288	D-WP(C)/32403/2026 WP(C)/23426/2026	JACHINDRANATH ROUT VS STATE OF ODISHA	RAJJEET ROY VS VS	// 0 //
289	D-WP(C)/30183/2026 WP(C)/23427/2026	SURENDRA BAG VS STATE OF ODISHA	SURYAKANTA DASH VS VS	// 0 //
290	D-WP(C)/32052/2026 WP(C)/23428/2026	RINARANI SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS VS	// 0 //
291	D-WP(C)/32922/2026 WP(C)/23429/2026	BIJOYALAXMI PANDA VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD	AMIYA KUMAR MOHANTY A VS VS	// 0 //
292	D-WP(C)/33327/2026 WP(C)/23430/2026	MAKARA SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS VS	// 0 //
293	D-WP(C)/33013/2026 WP(C)/23431/2026	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH (SARB), BHUBANESHWAR VS THE DEBTS RECOVERY APPELLATE TRIBUNAL (DRAT), KOLKATA	SWARNANSHU PATNAIK VS VS	// 0 //
294	D-WP(C)/32965/2026 WP(C)/23432/2026	DR.NIBEDITA PANI VS DR.J.KISHORE	AMIT PRASAD BOSE VS VS	// 0 //
295	D-WP(C)/30361/2026	SOUMYAKANTA SAHOO	SUBASH CHANDRA SAHOO	//

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	WP(C)/23433/2026	VS THE COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
296	D-WP(C)/33276/2026 WP(C)/23434/2026	BANDANA MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
297	D-WP(C)/31689/2026 WP(C)/23435/2026	SHWETA TIWARI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
298	D-WP(C)/31813/2026 WP(C)/23436/2026	PRAMOD BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
299	D-WP(C)/32628/2026 WP(C)/23437/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER	SANGHAMITRA RAJAGURU VS	// 0 //
300	D-WP(C)/32821/2026 WP(C)/23438/2026	SHANTILATA SWAIN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., KHURDA	SURESH CHANDRA DASH VS	// 0 //
301	D-WP(C)/31816/2026 WP(C)/23439/2026	AALOKA KUMAR PANDA VS RINA PANIGRAHI	GAJENDRANATH ROUT VS	// 0 //
302	D-WP(C)/31849/2026 WP(C)/23440/2026	SMITA PANI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
303	D-WP(C)/33227/2026 WP(C)/23441/2026	JADUNATH JENA VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
304	D-WP(C)/31820/2026 WP(C)/23442/2026	NATHA SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
305	D-WP(C)/32983/2026 WP(C)/23443/2026	NIMAIN CHARAN SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
306	D-WP(C)/31853/2026 WP(C)/23444/2026	MANI MAJHI VS	KSHIROD KUMAR ROUT VS	// 0

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307	D-WP(C)/31830/2026 WP(C)/23445/2026	STATE OF ODISHA RAMANCHAL SABAR VS	HRUDANANDA MOHAPATRA VS	// // 0
308	D-WP(C)/33291/2026 WP(C)/23446/2026	STATE OF ODISHA PRAVAT KUMAR PANDA VS	SANJAY KUMAR PATRA VS	// // 0
309	D-WP(C)/30698/2026 WP(C)/23447/2026	STATE OF ODISHA MANAGING COMMITTEE OF CHAMPESWAR HIGH SCHOOL , THAILO, JAGATSINGHPUR VS	DEEPA KASHREE BISWAL VS	// // 0
310	D-WP(C)/31860/2026 WP(C)/23448/2026	STATE OF ODISHA TULARAM SUNA VS	KSHIROD KUMAR ROUT VS	// // 0
311	D-WP(C)/31835/2026 WP(C)/23449/2026	STATE OF ODISHA M.C.OF TALUA U.P.(M.E) SCHOOL, TALUA, JAJPUR VS	MAHENDRA KUMAR SAHOO VS	// // 0
312	D-WP(C)/33295/2026 WP(C)/23450/2026	STATE OF ODISHA SURATH BEHERA VS	PRABHAT KUMAR SAHOO VS	// // 0
313	D-WP(C)/33144/2026 WP(C)/23451/2026	STATE OF ODISHA NARENDRA KUMAR SAHOO VS	SITIKANT MISHRA VS	// // 0
314	D-WP(C)/33649/2026 WP(C)/23452/2026	UNION OF INDIA M/S.BHUBANESWARI TRADERS, BALANGIR VS	SHIBANI SHANKAR PRADHAN VS	// // 0
315	D-WP(C)/31855/2026 WP(C)/23453/2026	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BHUBANESWAR JHIME SUNA VS	KSHIROD KUMAR ROUT VS	// // 0
316	D-WP(C)/33490/2026 WP(C)/23454/2026	STATE OF ODISHA LOKNATH MISHRA VS	HRITIK RANJAN MISHRA VS	// // 0
317	D-WP(C)/33533/2026 WP(C)/23455/2026	STATE OF ODISHA SUBHAJYOTI NAYAK VS	MOHAMMED AKHTER RAZA KHAN VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/32119/2026 WP(C)/23456/2026	SATYASHREE SATYASUNDAR JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
319	D-WP(C)/33170/2026 WP(C)/23457/2026	GOPINATH PAIKARAY VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
320	D-WP(C)/33917/2026 WP(C)/23458/2026	UCO BANK, BHUBANESWAR VS DINABANDHU PATRA	SANDEEP KUMAR MISHRA VS	// 0 //
321	D-WP(C)/31978/2026 WP(C)/23459/2026	UMAKANTA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
322	D-WP(C)/17238/2026 WP(C)/23460/2026	RATNAKAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
323	D-WPCRL/21583/2026 WPCRL/104/2026	SUDHIR KUMAR ROUT VS STATE OF ODISHA	SASWATI MOHAPATRA VS	JAKHAPURA /32 /2026 0 //
324	D-ABLAPL/21982/2026 ABLAPL/8801/2026	JAGA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /123 /2026 0 //
325	D-ABLAPL/21983/2026 ABLAPL/8802/2026	SK.SADDAM HUSSEN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /123 /2026 0 //
326	D-ABLAPL/21994/2026 ABLAPL/8803/2026	NARENDRA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	EOW,BHUBANESWAR /8 /2026 0 //
327	D-ABLAPL/22010/2026 ABLAPL/8804/2026	DIPU @ DIPAK MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /336 /2026 0 //
328	D-ABLAPL/22020/2026 ABLAPL/8805/2026	RUKMINI DEO VS STATE OF ODISHA	RAMDAS ACHARY VS	AMBADOLA /12 /2026 0 //
329	D-ABLAPL/19204/2026	SUNILA KUMAR SETHI	SHRADHASHREE ROUTRAY	RAYAGADA TOWN /304 /2025

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	ABLAPL/8806/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/19486/2026 ABLAPL/8807/2026	URBASI PAL @ URABASHI PAL VS STATE OF ODISHA	DHANANJAYA MUND VS	KALAMPUR /85 /2026 () //
331	D-ABLAPL/19780/2026 ABLAPL/8808/2026	SUBHASANKAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /198 /2026 () //
332	D-ABLAPL/22053/2026 ABLAPL/8809/2026	RAJA @ SIBARAM PAHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHALLIKOTE /532 /2026 () //
333	D-ABLAPL/20782/2026 ABLAPL/8810/2026	ABUTALIM KHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	/ /0 () //
334	D-ABLAPL/22061/2026 ABLAPL/8811/2026	SAMAR GURU VS STATE OF ODISHA	NIRANJAN LENKA VS	ERASAMA /221 /2026 () //
335	D-ABLAPL/22067/2026 ABLAPL/8812/2026	KAILASH CHANDRA NAYAK @ KAILASH NAYAK VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	SUKINDA /87 /2026 () //
336	D-ABLAPL/21251/2026 ABLAPL/8813/2026	DURGA PRASAD MOHANTY @ GURU PRASAD MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /268 /2026 () //
337	D-ABLAPL/22069/2026 ABLAPL/8814/2026	JITENDRA KUMAR BARAL @ JITENDRA BARAL VS STATE OF ODISHA	LAGNAJIT PATTNAİK VS	DHARMASALA /255 /2026 () //
338	D-ABLAPL/21414/2026 ABLAPL/8815/2026	AAYUSH JASORIA VS STATE OF ODISHA	VIVEKANANDA JENA VS	/ /0 () //
339	D-ABLAPL/22083/2026 ABLAPL/8816/2026	PRAMILA LENKA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	INDUSTRIAL ESTATE PS /178 /2026 () //
340	D-ABLAPL/21769/2026 ABLAPL/8817/2026	JYOTI RANJAN BEHERA VS	SIDHARTHA MISHRA VS	INFOCITY PS /625 /2026 ()

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341	D-ABLAPL/21622/2026 ABLAPL/8818/2026	STATE OF ODISHA RAJ KISHORE SETHI VS	AKSHAYA KUMAR PANDEY VS	// PURI SADAR /382 /2026 ()
342	D-ABLAPL/21682/2026 ABLAPL/8819/2026	STATE OF ODISHA RAJENDRA BEHERA VS	SAYANTAN PANDA VS	// NAYAPALLI P.S. /503 /2026 ()
343	D-ABLAPL/22086/2026 ABLAPL/8820/2026	STATE OF ODISHA BIKASH KUMAR GUPTA VS	LALITENDU MISHRA VS	// DHENKANAL TOWN /512 /2026 ()
344	D-ABLAPL/21698/2026 ABLAPL/8821/2026	STATE OF ODISHA MINATI BARIK VS	ACHYUTANANDA PATTANAİK VS	// KHANDAPARA /184 /2026 ()
345	D-ABLAPL/22087/2026 ABLAPL/8822/2026	STATE OF ODISHA NEHURU KHAN VS	BHARAT JALLI VS	// CHANDAPUR /205 /2024 ()
346	D-ABLAPL/21837/2026 ABLAPL/8823/2026	STATE OF ODISHA MINAKETAN SAMAL VS	SAMARENDRA MOHANTY VS	// CUTTACK VIGILANCE /7 /2026 ()
347	D-ABLAPL/21867/2026 ABLAPL/8824/2026	STATE OF ODISHA(VIG.) HIMANSHU SEKHAR BARPANDA VS	DEBADEEPTA SAHOO VS	// BRAJARAJNAGAR /153 /2026 ()
348	D-ABLAPL/21904/2026 ABLAPL/8825/2026	STATE OF ODISHA MANORANJAN SAHOO VS	JNYANANANDA PANDA VS	// JUDUM /61 /2023 ()
349	D-ABLAPL/21907/2026 ABLAPL/8826/2026	STATE OF ODISHA PARSURAM KARJEE VS	SATYA SHIVA DASH VS	// JARADA /10 /2025 ()
350	D-ABLAPL/21937/2026 ABLAPL/8827/2026	STATE OF ODISHA NIHAR RANJAN BARIK VS	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /254 /2026 ()
351	D-ABLAPL/21944/2026 ABLAPL/8828/2026	STATE OF ODISHA KISHORE KUMAR KAR VS	JITENDRA SAMANTARAY VS	// S.P.(CID-CRL),CUTTACK /8 /2026 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/21764/2026 ABLAPL/8829/2026	SUBENDRA TLAMBA @ SUVENDRA TLAMBA VS STATE OF ODISHA(VIG.)	MAHES DAS VS	VIGILANCE PS (BERHAMPUR) /6 /2026 () //
353	D-ABLAPL/21808/2026 ABLAPL/8830/2026	MAHESWAR BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	MANIABANDHA /109 /2026 () //